

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/5923/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the 1st Oct, 2019.

Sub:- **Civil vacation.**

Ref:- Your letter No. FC/Sil/2019/278 dtd. 25.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to avail the ensuing civil vacation w.e.f. 05.10.2019 to 18.10.2019 along with station leave permission w.e.f. the evening of 04.10.2019 till the morning of 19.10.2019, has been ~~granted/rejected~~.

The Counsellor, family Court, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/5924/A, dated 1.10.19

Copy to

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Relas